

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

CP 270/2018  
OA No.4594/2017

This the 15<sup>th</sup> day of July, 2019

**Hon'ble Mr. S N Terdal, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Mr. Mahesh Kumar,  
S/o Sh. Daya Ram,  
Age 48 years,  
Designation: Court Master,  
R/o 1034/28, Devi Colony,  
Jhajjar Road, Bahadurgarh (Haryana).
2. Mrs. Jyoti Jain,  
W/o Sh. Rakesh Jain,  
Age 46 years,  
Designation: Court Master,  
R/o 303, Prakash Street,  
Teliwara, Sadar Bazar,  
Delhi-110006.
3. Mrs. Rachna Kapoor,  
W/o Sh. Rishi Kapoor,  
Age 40 years,  
Designation: Court Master,  
R/o III-H, 372, Nehru Nagar, Ghaziabad.
4. Mrs. Maya B. Taragi,  
W/o Sh. Bahadur Singh,  
Age 39 years,  
Designation: Court Master,  
R/o X-328, Sarojini Nagar,  
New Delhi-110023.
5. Mrs. Sarita Bhati,  
W/o Sh. Yogender Singh Bhati,  
Age 44 years,  
Designation: Court Master,  
R/o 13-E, Vasant Vihar,  
New Delhi-110057.
6. Mrs. Uma,  
W/o Sh. Ajay Kumar,  
Age 42 years,

Designation: Court Master,  
R/o RZF 1/1, 2<sup>nd</sup> floor, Gali No.3,  
Mahavir Enclave, Near Lotus Apartment,  
New Delhi.

7. Mrs. Vandana Bakshi,  
W/o Sh. Nitin Bakshi,  
Age 36 years,  
Designation: Court Master,  
R/o A-20, Kasturba Niketan Complex,  
Lajpat Nagar-II, New Delhi-110024. ...Petitioners  
(By Advocate: Sh. Yogesh Sharma)

Versus

1. Dr. C.Chandramouli,  
The Secretary,  
Department of Personnel & Training,  
North Block, Central Secretariat,  
New Delhi-110001.

2. Sh. Gurmeet Singh,  
Registrar/HOO  
Central Administrative Tribunal  
Principal Bench  
61/35, Copernicus Marg, New Delhi. ...Respondents

**ORDER (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member (J)**

Learned proxy counsel for the petitioners submitted that the Tribunal's order dated\_\_\_\_ passed in OA No. has been complied with. Hence, the C.P. is closed. Notices issued to the respondents are discharged.

(Pradeep Kumar )  
Member (A)

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(S.N. Terdal )  
Member (J)